

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO- 665
ANSWERED ON- 08/02/2023

CHILDREN ENROLLED IN PRIVATE SCHOOLS

665 SHRI BIKASH RANJAN BHATTACHARYYA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the States have shared the details of the number of children enrolled in private schools against the number of seats available in the State with the Ministry during the last three years with regard to 25 per cent reservation in private schools under Section 12 (1)(C) of the RTE Act,2009;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether the States have provided the Ministry with the gender-disaggregated data on the admissions under section 12 (1) (c) of the RTE Act, 2009;
- (d) if so, the details thereof; and
- (e) if not, whether the Ministry is planning to direct the States to share that data with it?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (e): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the respective State and UT Government -appropriate Government under the RTE Act- to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

Section 12(1)(c) of the RTE Act, 2009 provides for admission of children belonging to weaker sections and disadvantaged groups in the schools specified in sub-clauses (iii) and (iv) of clause (n) of section 2 in Class I (or below) to the extent of at least 25 percent of the strength of that class.

For implementation of the provision of the Act the respective State/ UT Government is required to notify the disadvantaged groups and weaker sections, per child cost and start admissions as per the laid down procedure.

As reported by the States and Union Territories during the meeting/ discussions on their respective Annual Work Plan & Budget(AWP&B) proposals, the state-wise details of children enrolled/studying in private schools under Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act during the last three years is at **Annexure-I**.

Further, the state-wise, gender-wise, details of children enrolled/studying in private schools under Section 12(1)(c) of the RTE Act, for the year 2021-22, is at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF RAJYA SABHA UNSTARRED QUESTION NO. 665 TO BE ANSWERED ON 8TH FEBRUARY, 2023 ASKED BY HON'BLE MP SHRI BIKASH RANJAN BHATTACHARYYA REGARDING CHILDREN ENROLLED IN PRIVATE SCHOOLS

Status of Children Enrolled/ Studying in Private Unaided Schools under Section 12 (1) (c) of RTE Act 2009				
S. No.	State	2019-20	2020-21	2021-22
1.	Assam	27625	3006	2504
2.	Bihar	276792	295807	345667
3.	Chandigarh	4948	5358	6268
4.	Chhattisgarh	276037	276961	298639
5.	D & N Haveli and Daman & Diu	0	227	260
6.	Delhi	187300	127220	147372
7.	Gujarat	309980	385164	447827
8.	Himachal Pradesh	97	143	155
9.	Jharkhand	18296	19137	28406
10.	Karnataka	506694	475083	418364
11.	Madhya Pradesh	1108779	1039259	1065381
12.	Maharashtra	313372	386854	436668
13.	Odisha	23599	23599	30275
14.	Rajasthan	689421	776271	918231
15.	Tamilnadu	406332	417915	417327
16.	Tripura	0	10	15
17.	Uttar Pradesh	118719	198072	250292
18.	Uttarakhand	104732	92994	83302
	Total	4372723	4523080	4896953
Source: AWP&B of respective Years				

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Gender Wise Disaggregated Number of Children Enrolled/ Studying in private schools under Section 12 (1)(c) of the RTE Act in 2021-22					
S. No.	State	Gender Wise			
		Boys	Girls	Transgender	Total
1	Assam	1402	1102		2504
2	Bihar	241139	104528		345667
3	Chandigarh	3481	2787		6268
4	Chhattisgarh	168821	129801	17	298639
5	Daman & Dadra	133	127		260
6	Delhi	88424	58948		147372
7	Gujarat	268696	179131		447827
8	Himachal Pradesh	80	75		155
9	Jharkhand	20706	7700		28406
10	Karnataka	226636	191728		418364
11	Madhya Pradesh	596614	468767		1065381
12	Maharashtra	418880	17788		436668
13	Odisha	17566	12709		30275
14	Rajasthan	494475	423741	15	918231
15	Tamil Nadu	220225	197102		417327
16	Tripura	9	6		15
17	Uttar Pradesh	140164	110128		250292
18	Uttarakhand	42787	40515		83302
Total		2950238	1946683	32	4896953

Source: AWP&B
